

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
Restoration App/63/ND/2023 IN
CP/23/ND/2017

IN THE MATTER OF:

Mr. Maliram Bilwal	...	Applicant
Versus		
M/s Hsb Agro Industries Pvt. Ltd.	...	Respondent

Under Section 397-398.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Yash Anand, Adv. Geetanksha Dhingra
For the Respondent : Adv. M.L. Sharma, Adv. Rishabh Jain for R-2

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **14.05.2024**.

Sd/-
(Court Officer)